

COURT IS WORKING THROUGH

Senior Civil Judge cum RC, Central, THC

VIDE OCONFERENCE IN THE COURT OF Sh Ajay Nagar

Additional Rent Controller

on 28/11/20 CIVIL CAUSE LIST DATED 28-11-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title
<b>(Urgent Cases)</b>				
<b>Misc. cases/purpose</b>				
1	EX		693/20	VIJAY SHANKAR Vs. SURESH CHAND
2	EX		694/20	VIJAY SHANKAR Vs. SURESH CHAND
3	EX		2361/17	VIJAY KUMAR AGGARWAL Vs. CHARANJEET SINGH
4	EX		1273/18	MOHD JAVED AHMED Vs. HARCHARAN SINGH
5	EX		2044/18	BISHAN DAS Vs. KISHA LAL GOSAI
6	EX		2045/18	PRAKASH AHUJA Vs. KISHAN LAL GOSAI
7	EX		2046/18	DEVENDER Vs. KISHAN LAL GOSAI
8	EX		2409/18	NARAIN DASS KAPOOR Vs. CHARANJIT SINGH
9	EX		2417/18	SOHAN LAL Vs. SHEIKH MOHD. SHAMI
10	EX		59/19	RANI SETHI Vs. NARINDER KUMAR KHULLAR
11	EX		2364/19	RITA DHAWAN Vs. SANTOSH KUMARI JAIN
12	RC ARC		916/19	S.K. AGGARWAL Vs. BRIJ BHUSHAN SACHDEVA
13	EX		840/20	RAMA GUPTA Vs. JAI PARKASH
14	RC ARC		301/20	MOHD. RAFI Vs. MOHD. IMRAN
<b>Plaintiff/Petitioner Evidence</b>				
15	RC ARC	611/2014	80404/16	VEENA BALI Vs. RAM AVTAR TANWAR
16	RC ARC	896/2014	78734/16	SMT. SHIV RANI ORS. Vs. SHRI SUBHASH CHAND ADAK
17	RC ARC	91/2016	80213/16	SANDEEP GOEL Vs. AMARJEET KAUR ANR.
18	RC ARC		705/17	DEVI Vs. DWARKA DASS
<b>Defendant/Respondent Evidence</b>				
19	RC ARC	815/2014	80195/16	SH. CHAIN SUKH @ KHALIFA CHAIN SUKH Vs. SH. HARMINDER SINGH BAWA ANR.
20	RC ARC	25/2015	78167/16	RAJ PAL GUPTA Vs. PRAN NATH
21	EX		98867/16	YOGESH NARAIN GUPTA Vs. S.D. KAPOOR
<b>Misc./ Arguments</b>				
22	RC ARC		257/19	SHASHI KUMAR JAIN Vs. PRAMOD KUMAR
<b>Misc. Arguments</b>				
23	RC ARC		474/19	LALIT KUMAR DIXIT Vs. M/S SHIV ELECTRIC STORE
<b>Misc./ Arguments</b>				
24	Misc Ex		78/19	RANI SETHI Vs. NARINDER KUMAR KHULLAR
25	RC ARC		892/19	MOHD. ALI Vs. GURDEV SINGH